

Court No. - 65

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Case :- CRIMINAL MISC. BAIL APPLICATION No. - 22946 of 2021

Applicant :- Sanhisha

Opposite Party :- State Of Uttar Pradesh

Counsel for Applicant :- Rajeev Kumar Singh Parmar

Counsel for Opposite Party :- G.A.

Hon'ble Samit Gopal,J.

Sri Rajeev Kumar Singh Parmar, learned counsel for the applicant and Sri Ankit Srivastava, learned brief holder for the State have appeared through Video Conferencing.

Learned counsel appearing for the applicant is not in proper uniform as per the modalities of functioning of the Court. He is trying to dress up, when the order is being dictated. This is not acceptable.

List this case in the week commencing **26.07.2021** as fresh before the appropriate Bench.

Order Date :- 5.7.2021

AS Rathore